

[Translation]

Economy Measures

3822. SHRI HARI KEWAL PRASAD: Will the PRIME MINISTER be pleased to state:

(a) the details of the economy measures adopted by the Ministry of External Affairs to reduce the expenditure; and

(b) the amount saved so far adopting the said measures?

THE MINISTER OF STATE IN THE MINISTRY OF EXTERNAL AFFAIRS (SHRI EDUARDO FALEIRO): (a) The Ministry has adopted a wide range of economy measures.

(b) It would be difficult to quantify the amount so far saved, as the economy measures are a mix of expenditure control as well as reappropriation of saving for the purpose of meeting the expenditure on the new missions, established in response to the rapidly changing geo-political scenario.

[English]

Generation of Power Through Solar Energy

3823. SHRI SURYA NARAYAN YADAV: Will the PRIME MINISTER be pleased to state:

(a) the target fixed and achieved for the generation of power through solar energy during the current year;

(b) whether the Government propose to set up more solar power plants in Bihar, and Uttar Pradesh; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE

MINISTRY OF PLANNING AND PROGRAMME IMPLEMENTATION AND MINISTER OF STATE IN THE MINISTRY OF NON-CONVENTIONAL ENERGY SOURCES (SHRI SUKH RAM): (a) Under the solar photovoltaic demonstration and utilisation programme, photovoltaic systems of aggregate capacity of 200 KW including village level power plants have been envisaged for the current year. Upto October, 1992, systems with a total capacity of about 90 KW have been installed during the current year.

(b) and (c). Four village-level solar power plants are currently under installation in Uttar Pradesh. The Ministry of Non-Conventional Energy Sources has given approval for the setting up of two small village-level power plants with a total capacity of 5 KW in Bihar during the current year. Sites for these power plants are being identified by Bihar Renewable Energy Development Agency.

Purchase of Tobacco by S.T.C.

3824. SHRI SOBHANADREESWARA RAO VADDE: Will the PRIME MINISTER be pleased to state:

(a) whether the State Trading Corporation has purchased FCV tobacco during the last crop year; and

(b) if so, the organisations from which tobacco was purchased and the quantity thereof?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI SALMAN KHURSHEED): (a) and (b). STC has not procured any tobacco from the growers directly. STC had signed an export contract for 240 MT FCV tobacco for supply to Moscow and the agreed delivery period was April-June, 1992. The goods are ready but the LC has still not been opened. The quantity of 240 MT has been arranged

from the following three suppliers of Guntur:-

- (i) M/s. Tobacco Enterprises
- (ii) M/s. Deccan Tobacco Enterprises.
- (iii) M/s. Sundaram Tobacco.

[Translation]

Cess on Export of Alcohol

3825. SHRI LAKSHMI NARAIN MANI TRIPATHI: Will the PRIME MINISTER be pleased to state:

(a) whether the Union Government have received any proposal from the Government of Uttar Pradesh for imposing cess/duty on the export of alcohol:

(b) if so, the action taken in this regard:

(c) the details thereof; and

(d) if not, the reasons therefor and the time by which the clearance is likely to be given?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (DR. CHINTA MOHAN): (a) yes, Sir.

(b) to (d). The State Government has been informed that under the existing fiscal scheme the products exported are not normally subjected to any internal levies as it would be detrimental to efforts to develop exports from India.

Economy Measures

3826. SHRI LAL BABU RAI: Will the PRIME MINISTER be pleased to state:

(a) the details of the economy measures taken by his Ministry during the last one year

to reduce the expenditure; and

(b) the amount saved so far through these measures?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT (SHRIMATI KRISHNA SAHI): (a) During the last one year, several economy measures viz. abolition of posts, winding up of certain offices, surrender of telephone lines, cut in the consumption of petrol etc. were taken by the Ministry of Industry.

(b) An amount of Rs. 440 lakhs approximately has been saved so far through these measures.

[English]

Delicensing of Industries

3827. SHRI LOKANATH CHOUDHURY: Will the PRIME MINISTER be pleased to state:

(a) whether the Government have decided to delicense some more industries in non priority areas;

(b) if so, the details of these industries;

(c) whether delicensing of these non-priority industries is likely to be at the cost of other economically important industries; and

(d) if so, the reaction of the Government thereto?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (DEPARTMENT OF INDUSTRIAL DEVELOPMENT) (SHRIMATI KRISHNA SAHI): (a) No, Sir.

(b) to (d). Do not arise.